

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 118/2023

in

Original Application No. 132/2023

IN THE MATTER OF:-

GAURAV BANSAL

... Applicant

Versus

GOVT. OF NCT OF DELHI & ORS.

..... Respondents

D.O.H:- 13/02/2024

INDEX

S.N.	Particulars	Pages
1.	Status Report on behalf of Respondent – MCD.	1-3
2.	Copy of letter dated 20/12/2023 as <u>Annexure – A.</u>	4
3.	Copy of letter dated 11/01/2024 as <u>Annexure – B.</u>	5
4.	Copy of hand written joint inspection report alongwith photographs of the site in question taken during the inspection as <u>Annexure – C (Colly).</u>	6-13

Through

Puja Kalra

Puja Kalra
(Advocate)

Standing Counsel for MCD

Ch. No. 430/431, Lawyers Chambers

Delhi High Court, New Delhi.

Mob:- 9312839323

*New Delhi
Dated:- 9/2/2024*

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 118/2023

in

Original Application No. 132/2023

IN THE MATTER OF:-

GAURAV BANSAL

... Applicant

Versus

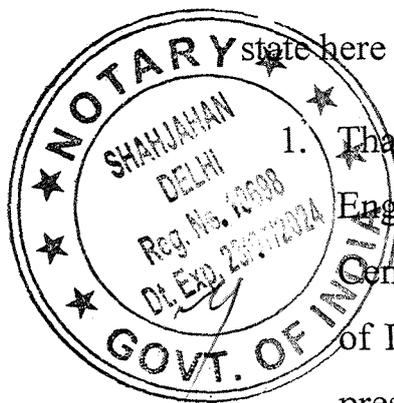
GOVT. OF NCT OF DELHI & ORS.

..... Respondents

**STATUS REPORT BY WAY OF AN AFFIDAVIT ON
BEHALF OF THE RESPONDENT MUNICIPAL
CORPORATION OF DELHI (MCD) PURSUANT TO
ORDER DATED 04/12/2023.**

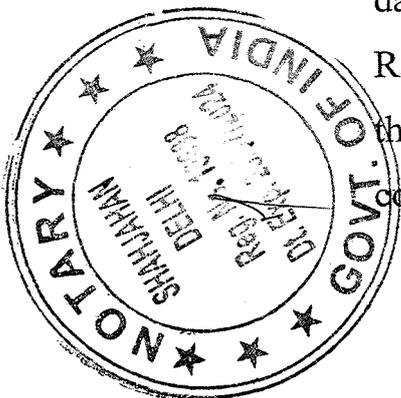
Affidavit of Chaman Lal S/o Late Sh. Balwant Singh aged about 59 years working as Executive Engineer Maintenance Division-III, having its office at MCD, Shiv Mandir Marg, Lajpat Nagar-II, New Delhi-110024.

I the above named deponent do hereby solemnly affirm and state here as under:



1. That the deponent is presently posted as Executive Engineer Maintenance Division-II, Shiv Mandir Marg, Central Zone, Lajpat Nagar-II, Municipal Corporation of Delhi and is well conversant with the facts of the present matter, as such am competent to file the present affidavit on the basis of the official record maintained and made available in this regard, on behalf of respondent /MCD.

2. That the instant status report / affidavit is being filed pursuant to order dated 04/12/2023 of this Hon'ble National Green Tribunal.
3. That Hon'ble Green Tribunal vide its order dated 04/12/2023, considering the action taken report dated 29/09/2023 of Indian Railway, was pleased to implead Municipal Corporation of Delhi (MCD) alongwith Member Secretary Delhi Pollution Control Committee and CEO, New Okhla Industrial Development Area in the instant in M.A. No. 118/2023 in O.A No. 132/2023 and also directed for filing of the response / report.
4. That as per record, immediately upon receiving the notice, the Maintenance Division-III of Central Zone – MCD issued / sent a letter to the Senior DME (Indian Railways), Tughlakabad (Diesel) Mathura Road, New Delhi, vide bearing No. D/EE(M)-III/CNZ/2023-24/553 dated 20/12/2023 with the request to take necessary action / measures to prevent disposal of oil into storm water drain namely "Muslim Camp Drain" from the loco Shed of Indian Railways at Tughlakadbad Mathura Road. The copy of the letter as sent is annexed herewith as Annexure – A.
5. That pursuant to the aforesaid letter, vide its response dated 11/01/2024, concerned office of Indian Railways informed that earlier existing Bye-Pass through which a small quantity of Untreated Effluent containing oil was getting discharged in storm water



drain has been closed and now all waste water of Shed is discharged in storm water drain only after Treatment through ETP. The copy of the letter dated 11/01/2024 as received is also annexed herewith as Annexure – B.

6. That further so as to verify the site position, the area field staff of Maintenance Division-III of Central Zone – MCD has also inspected the site / area in question alongwith Railway Officials on 05/02/2024 and during the same, it has been noticed that presently there is no oil drainage / discharge into the main storm water drain “i.e. Muslim Camp Drain”. As all the outlets going to main drain are found closed. Moreover, during the said inspection it has also been observed that the oil water is treated by ETP installed in the Shed and treated water is now discharged into the main drain. The copy of the hand written joint inspection report alongwith photographs of the site in question as taken during the inspection are also annexed herewith as Annexure – C (Colly).



Chandra
Deponent

VERIFICATION 09 FEB 2024

Verified at Delhi on this ___ day of February-2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

Wya Kalyan
I identified the deponent in my presence.
Signed in my presence.

09 FEB 2024

CERTIFIED THAT THE DEPONENT
Shahjahan/Km.....
So Wya/Ko.....R/o.....
Identified by.....
has solemnly sworn before me at Delhi
on.....
that the contents of the affidavit which
have been read & explained to him are
true and correct to his knowledge

Chandra
Deponent

Wya Kalyan
Notary Public

73

55

Amexure - A

4

REMINDER-II

MUNICIPAL CORPORATION OF DELHI
OFFICE OF EXECUTIVE ENGINEER-(M-III)/CENTRAL ZONE
SHIV MANDIR MARG, JAL VIHAR, LAJPAT NAGAR - 1,
NEW DELHI-110024

No: - D/EE (M)-III/CNZ/2023-24/553

Dated: 20/12/21

To

The Senior DME (Indian Railway),
Tughlakabad (Diesel),
Mathura Road, New Delhi-110044.

Subject:- Trapping Source of Pollution of storm water drains pertaining to MCD.(NGT Case OA No. 21/2023 in the matter of "Gaurav Bansal Vs. GNCTD).

Ref No. 1:- letter no. D/EE(M)-III/CNZ/2022-23/384 Dated 02.02.2023

Ref No. 2:- letter no. D/EE(M)-III/CNZ/2023-24/10 Dated 06.04.2023

In compliance to the directions of Hon'ble NGT to trap source of pollution of storm water drain, request was made vide this office letter no. D/EE(M)-III/CNZ/2022-23/384 dated 02.02.2023 & letter no. D/EE(M)-III/CNZ/2023-24/10 Dated 06.04.2023 to take necessary action / measues to prevent disposal of oil in bulk quantity into storm water drain namely "Muslim Camp Drain" from the Loco Shed of Indian Railway at Tughlakabad Mathura Road. Oil disposal into said drain is major source of pollution & require immediate remedial measure in light of NGT guidelines.

It is once again requested that necessary action in the matter be taken at the earliest.


Executive Engineer(M)-III
Central Zone

Copy for kind information please:-

1. CE/CNZ
2. SE-II/CNZ
3. AE/CNZ to pursue and report
4. Office copy


Executive Engineer(M)-III
Central Zone

EXECUTIVE ENGINEER-M-III
CENTRAL ZONE / MCD
LAJPAT NAGAR, NEW DELHI-110024

56

Annexure - B



No. DSL Shed/TKD/Disposal/2023-I

Date: 11.01.2024

Executive Engineer (M)-III
Central Zone/MCD
Lajpat Nagar, New Delhi-110024

Sub: Trapping source of pollution of stream water drains pertaining to MCD (NGT Case OA No. 132/2023) in the matter of Gaurav Bansal V/s Gov. of NCTD.

Ref: 1. This office letter No. DSL Shed/TKD/Disposal/2023-I, Dated: 12.06.2023
2. EE (MCD) Letter No. D/EE/(M)-III/CNZ/2023-24/553, Dated: 20.12.2023.



A reply on the subject matter was sent vide refer letter (1) above. In reference to letter (2) above, it is informed that no oil is discharged into storm water drain. Earlier existing bypass through which a small quantity of untreated effluent containing oil was getting discharged in storm water drain has also been closed. Now all waste water of Shed is discharge in storm water drain only after treatment through ETP.

ACMT/EL'S/TKD

CI-

1. Sr.DME/Dsl/TKD: for kind information please.
2. DME/DSL: for kind information please.

For info and peruse
AE-III *16/01/24*

MCD officers visited Diesel loco shed, Inglkabad and jointly examined with Railway officials on dt 05.02.2024. following observations were noted:

1. The source of oil pollution from shed was examined and noticed that it is from the washing of locomotives and from the drain of locomotives whenever there is any damage or failure of Components.
2. All the drains of the shed were examined. There is no oil drainage into Main Drains (Municipal Drain) was seen as all the outlets going to Main Drains are closed. Earlier oil water was draining from one of these outlets.
3. Oil water is treated in ETP installed in shed and treated discharge is flown to Main Drain.
4. Rainy water was seen flowing out into Main Drain from some place.

for Project
ACMT/TEO

(Rajesh)

CMST/LAB

05/02/24

AE-179

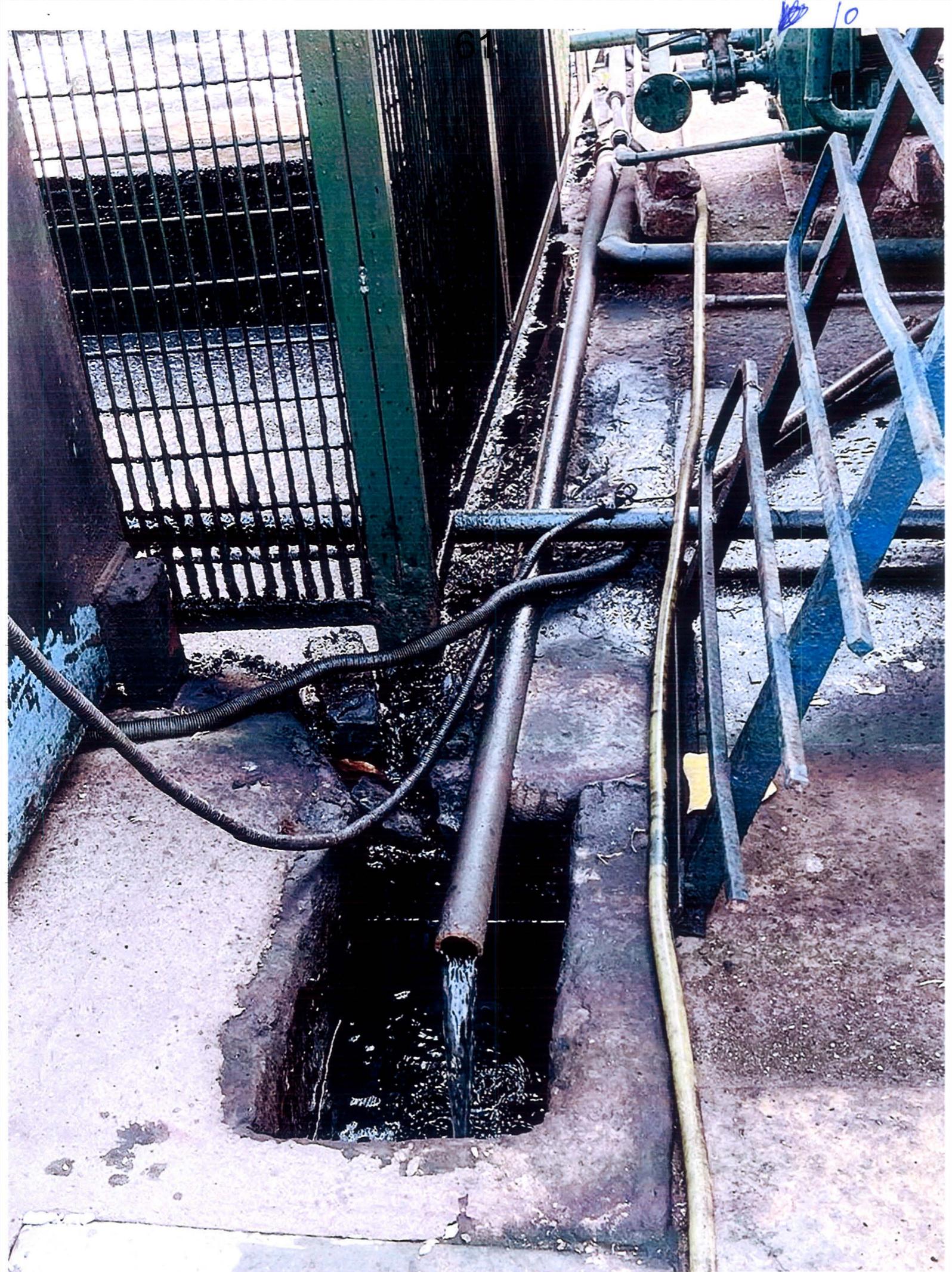
5/2/24

JE-179











63

12

